

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

THIRD REPORT

(Presented on 16.7.2009)

The Business Advisory Committee held a sitting on Wednesday, the 15th July, 2009.

2. The Committee recommend that the Discussion and Voting on Demands for Grants (General) for 2009-10 in respect of the following Ministries may be taken up in the following order:-

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| (i) Agriculture and Consumer Affairs, Food and Public Distribution; |] | Thursday, July 16, 2009. |
| (ii) Home Affairs; |] | Monday, July 20, 2009. |
| (ii) Power; |] | Tuesday, July 21, 2009 |
| (iii) Women and Child Development; and |] | Wednesday, July 22 and Thursday, July 23, 2009 |
| (iv) Labour and Employment. |] | |

3. The Committee also recommend that all questions necessary to dispose of all the outstanding matters in connection with the Demands for Grants in respect of the Budget (General) for 2009-10 may be put to vote at 6 P.M. on Thursday, the 23rd July, 2009.

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| 4. The Finance (No. 2) Bill, 2009 <u>Consideration and passing</u> | | [May be taken up on Friday, July 24 and Monday, July 27, 2009] |
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5. The Committee further recommend that Private Members' Business fixed for Friday, the 24th July, 2009 may be transferred to Thursday, the 30th July, 2009.

6. The Committee also recommend that discussion under rule 193 on the drought situation in the country may be taken up on 28th July, 2009.

NEW DELHI;
15th July, 2009
Asadha 24, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.